

in the States of Himachal Pradesh and Punjab :

(b) the names of the dealers/agents authorised to sell 'steel' by the SAIL in the two States ; District-wise ;

(c) whether any more applications for new dealers/agents have also been received ; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE) :

(a) As for all other States, steel is distributed to the consumers in the States of H.P. and Punjab through direct despatches from the main producers, and also through the Stockyards of the main producers as well as the Small Scale Industries Corporations, in accordance with the guidelines for Distribution of Iron and Steel Materials announced by the Joint Plant Committee.

(b) SAIL does not have any system of authorised dealers/agents for distribution of steel.

(c) and (d). Do not arise.

Exploitation of Iron Ore in Keonjhar

2417. **SHRINARAYAN SAHU :** Will the Minister of STEEL AND MINES be pleased to state :

(a) what is the plan of the Union Government for exploitation of Iron Ore in the district of Keonjhar abundantly in existence there ; and

(b) whether there is any proposal for development of Malangtoli Iron Ore Mines and setting up any industry for using the Iron Ore available there?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE) :

(a) and (b). The Government have no immediate plans for exploitation of the Iron ore deposits of Keonjhar including those of the Malangtoli Block.

CBI Raid on premises of Parle-Bisleri

2418. **SHRI PIUS TIRKEY :** Will the Minister of FINANCE be pleased to state :

(a) on what basis CBI raided the premises of Parle-Bisleri offices ;

(b) whether the CBI filled charges against the company for the illegal remittance ; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) Raids were conducted by the CBI after it had registered a case, on receipt of a complaint from the Directorate of Enforcement, against M/s. Bisleri (India) Pvt. Ltd., Bombay and its two Directors, namely S/Shri Ramesh J. Chauhan and H.M. Golwala, for alleged offences under the Foreign Exchange Regulation Act and also under the I.P.C.

(b) No, Sir.

(c) The case is under investigation.

News item Captioned "Exchange Racket Busted"

2419. **SHRI S.M. KRISHNA :** Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been drawn to the news item 'Exchange racket busted' appearing in the 'Hindustan Times', New Delhi dated the 13th February, 1981 ;

(b) if so, the facts of the case and the genesis of the racket ; and